

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/00753/2019

Indore, this Wednesday, the 28th day of August, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bharat Pawar, S/o Shri Pandurang Pawar, Age : 51 years,
Occupation – Service, R/o 2211 Luniapura, Mow (M.P)

-Applicant

(By Advocate – Shri Soumitra Bajaj)

V e r s u s

1. Union of India through Secretary, Ministry of Defense, South Block, New Delhi – 110011.

2. The Deputy General of Signals, General Staff Branch, Room No.617 – ‘A’ Wing Senabhanav, DHQ PO, New Delhi – 110011.

3. The Commandant, Military College of Telecom Engineering, Mhow (MP) - 453441

-Respondents

(By Advocate – Ms. Seema Sharma)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file afresh, if need so arises.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member